

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 26th August, 2020*

Share of Irrigation Water

- *511. Shri Aftab Ahmed, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) the share of Irrigation water of Haryana from RD 4 of Agra Canal Feeder at Okhla Head;
 - (b) the district wise share of Irrigation water for Nuh, Palwal, Faridabad and Gurugram from Gurgaon Canal;
 - (c) the monthly share of Irrigation water of Rajasthan from Gurgaon Canal throughout year;
 - (d) the reasons for which the escape was built on Gurgaon Canal at RD 22 i.e. Gonchi Drain; and
 - (e) the reasons for which work on Kotla Lake project has not been completed so far ?
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Implementation of SC/ST Reservation in Promotion

- *549. Shri Satya Prakash Jrawta, M.L.A.:** Will the Welfare of SCs and BCs Minister be pleased to state—
- (a) whether SC/ST Reservation in Promotion is implemented in State as per the 85th amendment of the Constitution and as per DOPT orders; and
 - (b) whether seniority list as per Roster registration has been sent to HPSC/HSSC ?
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Present Status of RUB and ROB Projects

- *526. Smt. Seema Trikha, M.L.A.:** Will the Deputy Chief Minister be pleased to state the present status of the Railway Under Bridge and Railway Over Bridge projects falling under the Badkhal Assembly Constituency togetherwith the time by which the said projects are likely to be completed ?
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To Ply Mini Buses

***558. Shri Parmod Kumar Vij, M.L.A.:** Will the Transport Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to ply mini buses in the big cities of the State; if so, the details thereof; and
- (b) the time by which the said buses are likely to be plied in Panipat City Assembly Constituency togetherwith the details thereof ?

Installation of BEE Star Rating Motors

***523. Shri Varun Choudhary, M.L.A.:** Will the Chief Minister be pleased to state whether the Bureau of Energy Efficiency(BEE) Star Rating Motors have been installed in the water supply Tubewells in the State in the past two years; if so, the numbers thereof ?

Widening of Road

***586. Smt. Shalley Choudhary, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that width of State Highway Road from Village Bhurewala in District Ambala to village Mouli in District Panchkula is not sufficient; and
- (b) if so, whether there is any proposal under considration of the Government to widen the abovesaid road togetherwith the time by which it is likely to be widened ?

To Reclaim Land for Agriculture

***465. Shri Rakesh Daultabad, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to reclaim one lakh acre saline/water logged land for agriculture in State on PPP model; if so, the details thereof ?

To Declare Village Kosli as a Block

***458. Shri Laxman Singh Yadav, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to declare village Kosli as a Block; if so, the time by which it is likely to be declared ?

To Set up Ultra Modern LPG based Crematorium

***451. Dr. Kamal Gupta, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to the set up ultra modern LPG based crematorium in main cremation ground of Shamshan Bhoomi Sudhar Samiti in Hisar; if so, the details thereof ?

Details of Pending Amount of EDC and IDC

***566. Shri Abhay Singh Chautala, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) the details of total amount of external development charges and infrastructure development charges pending against the property developers in State upto 1st April, 2020;
- (b) the details of total amount realized from the developers separately as mentioned in part (a) above under EDC rescheduling policy in September, 2018; and
- (c) the reasons for which the total amount related to EDC and IDC have not been realized from the property developers togetherwith the details of the action taken against the defaulters ?

To Provide Financial Assistance and Government Job

***463. Shri Subhash Gangoli, M.L.A.:** Will the Home Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to provide one crore rupees financial assistance and a Government job to one family member each of martyr Late Shri Ravinder, Constable and Late Shri Kaptan Singh, SPO who have sacrificed their life during police patrolling in Butana, district Sonapat on the pattern of UP and Delhi Government ; and
- (b) if so, the details thereof ?

To Provide Camp Office Facilities to MLAs

***548. Shri Aseem Goel, M.L.A.:** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to provide the house with camp office facility to the MLAs at Assembly Constituency level in State; if so, the details thereof ?

To Develop IMT Kharkhoda

***533. Shri Jaiveer Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to develop IMT Kharkhoda; if so, the details thereof ?

To Upgrade Nagina as Tehsil

***550. Shri Mamman Khan, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to upgrade Sub-Tehsil Nagina of District Nuh as Tehsil; if so, the time by which it is likely to be upgraded; and
- (b) whether there is also any proposal under consideration of the Government to construct building of Sub-Tehsil Nagina, District Nuh; if so, the time by which it is likely to be constructed ?

To Appoint Ayurvedic Doctor

***495. Shri Jagbir Singh Malik, M.L.A.:** Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to appoint a Ayurvedic Doctor in Haryana M.L.A. Hostel Dispensary at Chandigarh; if so, the time by which the said doctor is likely to be appointed?

Construction of Medical College

***503. Shri Lila Ram, M.L.A.:** Will the Medical Education Minister be pleased to state whether it is a fact that a Medical College is approved in Kaithal; if so, the time by which the construction work of abovesaid college is likely to be started ?

To Open a Government College

***594. Shri Surender Panwar, M.L.A.:** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to open a Government Boys College in Sonapat City ?

To Segregate Waste in Gurugram

***518. Shri Chiranjeev Rao, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the waste from Gurugram is being dumped in Bandhwari, situated in an ecologically sensitive Aravali Forest region; and

- (b) whether it is also a fact that solid waste has not been segregated at source in Gurugram; if so, the steps taken by the Government to solve the abovesaid problem ?

Paddy Purchase Scam in 2019

***491. Shri Shamsher Singh Gogi, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether any scam regarding purchase of paddy in 2019 has been detected by the Government; if so, the details of complete inquiry; and
- (b) the list of officials and rice mill owners found guilty in the above said scam togetherwith the action taken by the Government in the matter ?

Details of Water Works in M.C. Rohtak

***589. Shri Bharat Bhushan Batra, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) the details of the water works of Rohtak for which the amount of 14 Crores Rupees was sanctioned under the Amrut Yojna for desilting togetherwith the present status of the said work alongwith the reasons for which the said work has not been completed so far;
- (b) the action taken against the erring officers in this regard togetherwith the time by which the abovesaid work is likely to be completed alongwith the complete details thereof;
- (c) the extent of amount sanctioned under the said scheme for desilting the water works of Rohtak Municipal Corporation togetherwith the date of sanctioning alongwith the names of the water works which were to be desilted from the said amount; and
- (d) the present status of works mentioned at 'c' above togetherwith the reasons for which the abovesaid works have not been completed so far alongwith the time by which these are likely to be completed ?

Chandigarh:
The 21st August, 2020.

R.K. NANDAL,
Secretary,
Haryana Vidhan Sabha.